						Annexure - 3				1						
	Name of Corpora	Name of Corporate Debtor - Ketan Ceramics Pvt Ltd						List of Creditos as on : 14-12-2020								
															1	
	+			!	List of secured fina	incial creditors (other	than financial credite	ors belongir	ng to any class	of creditor	rs)	!			(Amount in	1
						•			• • • • • • • • • • • • • • • • • • • •		- ,				Rs.)	
SI.No.	Name of Creditor	Details of	claim received	Details of claim admitted						Amount if Amount of any contingen mutual dues, that t claim may be set-off		Amount of claim not admitted	Amount of claim under verification	Remarks, if any		_
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interes	Amount covered by guarantee	Whether related Party ?	% voting share in Co0	;						
	International Asset Reconstruction Company Private Limited	21/01/19	30,51,34,958.73	28,89,64,383.56	Financial Dues	28,89,64,883.56	C	No	63.1	4 (0	0 1,61,70,575.17	(0	
SI.No	Akola Urban Co.op.Bank Ltd	24/01/19	16,97,26,890.00	16,87,21,108.75	Financial Dues	16,87,21,108.75	C	No	36.8	6 ()	0 10,05,781.25	C		0	
			47,48,61,848.73	45,76,85,492.31		45,76,85,992.31			100.00			1,71,76,356.42			7	
																in F
No		Details of claims	ant	Details of cl	aim received		De	tails of clair	n admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	claim under	Ren
No	Department		Date of receipt	Details of cl	aim received Amount of claim admited	Nature of claim	Amount covered by security interest	Amount	Whether	% of voting share, in CoC, if applicable	ə					Rer
No				Amount claimed	Amount of claim	Nature of claim 0 Sales Tax Dues	Amount covered by	Amount covered by guarantee	Whether	voting share, in CoC, if	0 10,97,19,379.00	claim		admitted	claim under	Rer
No	Department Sales Tax ,		Date of receipt	Amount claimed	Amount of claim		Amount covered by	Amount covered by guarantee	Whether related Party?	voting share, in CoC, if		claim	dues, that may be set-	admitted	claim under varification 0 Disputed,	Re
No	Department Sales Tax , Nagpur	Government	Date of receipt	Amount claimed 10,97,19,379.00	Amount of claim	0 Sales Tax Dues	Amount covered by security interest	Amount covered by guarantee	Whether related Party?	voting share, in CoC, if applicable		claim	dues, that may be set-	admitted	claim under varification 0 Disputed,	Re
	Department Sales Tax , Nagpur	Government	Date of receipt 02/02/18	Amount claimed 10,97,19,379.00	Amount of claim admited	0 Sales Tax Dues	Amount covered by security interest	Amount covered by guarantee	Whether / related Party ?	voting share, in CoC, if applicable		claim	dues, that may be set-	admitted	claim under varification Disputed, Appeal pending	Rei
	Department Sales Tax , Nagpur Name of Corpora	ate Debtor - Keta	Date of receipt 02/02/19	Amount claimed 10,97,19,379.00	Amount of claim admited	0 Sales Tax Dues	Amount covered by security interest	Amount covered by guarantee	Whether / related Party ?	Amount of continger	Amount of any mutual dues, that	Amount of claim not	dues, that may be set- off 10,97,19,379.00 Amount of claim under	admitted	claim under varification Disputed, Appeal pending	Rean

94,500.00 Invoice submitted after COC decision of liquidation

0 Services

No

Rachana Daga

15/03/19

94,500.00